

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with
TP No. 27/397-398/NCLT/AHM/2016 (New)
CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA ___/2016 with
CP No. 49/397-398/CLB/MB/2012 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

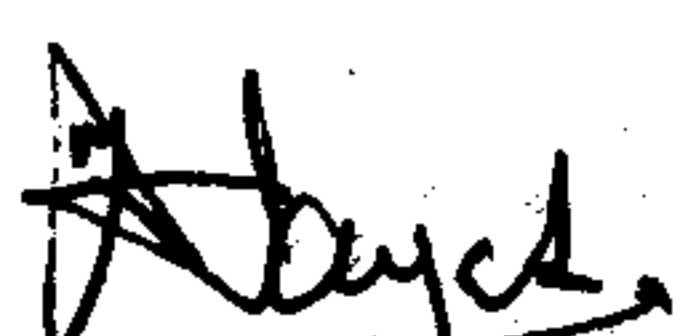
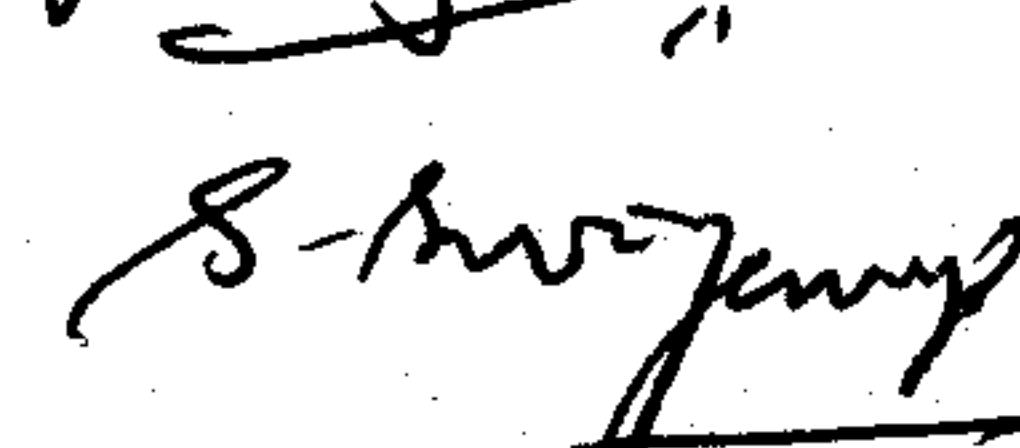
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017**

Name of the Company: Kusum Tibrewal & Ors.

V/s.

Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

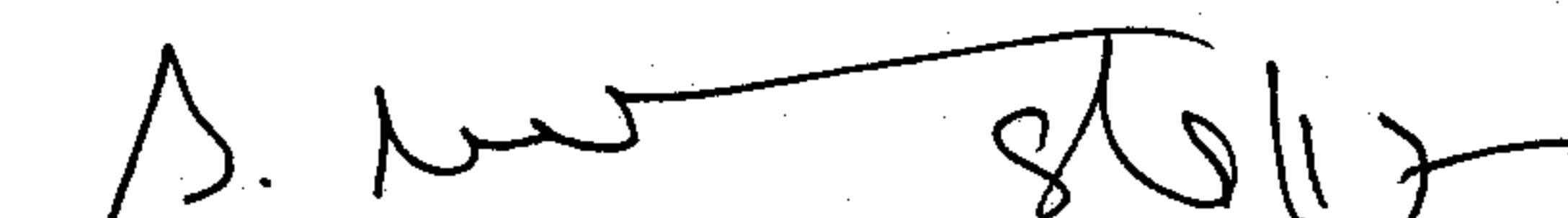
S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Tirth Nayak	Adv.	Petitioners	
2. S. SURIYANARAYANAN	Advocate	Respondents 1 to 8	

ORDER

Learned Advocate Mr. Tirth Nayak i/b Learned PCS Mr. Ashok Mehta present for Original Petitioners. Learned Advocate Mr. S. Suriyanarayanan present for Original Respondents no. 1 to 8. None present for other Respondents.

Heard arguments of Learned Counsel for Respondents no. 1 to 8.

List the matter on 22.09.2017 for filing written arguments.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 8th day of September, 2017.